

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a)

Yes, Sir.

(b) and (c) A crowd had gathered near the house of the gunman, of the Senior Superintendent of Police, Chandigarh where a firing incident had taken place at about 10.30 PM on 17.10.92. The Chandigarh Police, while clearing the crowd, had forcibly overpowered a person, who later turned out to be a Lt. Col. Vats and detained him in the police station till the morning of 18th October, 1992. The Chandigarh Administration got the matter inquired into by a 'two Member Committee. Based on the findings contained in the reports, departmental action has been initiated against the Senior Sup-, erintendent of Police). Besides, the Senior Superintendent of Police has been repatriated to his parent cadre from UT, Chandigarh and his services have been placed at the disposal of the Government of Punjab.

Oriyas Leaving Surat

2750. SHRI SUNIL BASU RAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the news item "Oriyas leave Surat abandoning all" which has appeared in the Statesman, Delhi edition of dated 24th, December, 1992; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) and (b) Yes, Sir. The State Government have been requested to take appropriate action in the matter.

Quarters of Tibbia College

2751. SHRI GHUFRAN AZAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of quarter belonging to A and U Tibbia College, Karol Bagh, New Delhi have been unauthorisedly occupied by the unauthorised persons since long;

(b) if so, the details thereof; and

(c) what action, Delhi Administration is taking to vacate the said quarters from the unauthorised persons?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) to (c) The information is being collected and will be laid on the Table of the House.

कानपुर में दंगे

2752.. श्री मोहम्मद अफजल उर्फ मौम अफजल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) अयोध्या की घटना के पश्चात् 31 जनवरी, 1993 तक कानपुर में हुए दंगों में मारे गए व्यक्तियों की कुल संख्या कितनी है और पुलिस की गोलाबारी से तथा मुठभेड़ों में अलग-अलग कितने व्यक्ति मारे गए ;

(ख) उक्त अवधि के दौरान दंगों में कितने व्यक्ति घायल हुए ;

(ग) मारे गए तथा घायल हुए व्यक्तियों के मामलों में सरकार द्वारा कितनी वित्तीय सहायता प्रदान की गई ;

(घ) इन दंगों में कितने व्यक्ति गिरफ्तार किए गए ; और

(ङ) इन दंगों के दौरान कितनी वित्तीय हानि हुई ?

गृह मंत्रालय में राज्य मंत्री (श्री पी०एच० लईव) : (क) उत्तर प्रदेश सरकार